NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 325/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2017

NAME OF THE PARTIES: Arysta Life Science India Ltd.

SECTION OF THE COMPANIES ACT: 441 of the Companies Act 2013.

S. No. NAME DESIGNATION SIGNATURE

(1) Suray Pondry Mehtar Mehtar

Ley al Associate



At request of the parties, list this matter on 1.1.2018.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

M. K. SHRAWAT Member (Judicial)